

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri R.Krishnamoorthy, Member**
3. **Shri S.Jayaraman, Member**

Petition No. 21/2009

In the matter of

Petition under Sections 76 and 79 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Open Access in inter-State in Transmission) Regulations, 2008.

And in the matter of

GMR Energy Trading Limited, Bangalore

..Petitioner

Vs

Karnataka Power Transmission Corporation Ltd., Bangalore ... **Respondent**

ORDER

This application has been made alleging denial of open access by the respondent in contravention of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008.

2. Admit.

3. The petitioner is directed to serve copy of the petition on the respondent, who may file its reply by 20.2.2009. The petitioner may file rejoinder, if any latest by 27.2.2009.

4. The petition will be listed for hearing on 5.3.2009.

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(R.KRISHNAMOORTHY)
MEMBER

sd/-
(DR.PRAMOD DEO)
CHAIRPERSON

New Delhi dated the 5th February 2009.